

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

116. I.A. 96/2023  
IN  
C.P.(IB)-751/MB/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **08.09.2023**

NAME OF THE PARTIES: Tata Capital Financial Services Limited

V/s.

Sunil Sarojbhai Shah

SECTION 95(1) OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

**I.A. 96/2023**

Ld. Counsel appearing for the Petitioner, Ms. Kunjita Shah and Ld. Counsel appearing for the Resolution Professional, Ms. Dhvani Bagdai i/b. Vraj Legal are present.

Ld. Counsel appearing for the Petitioner submits that the notice sent to the Respondent was returned with an endorsement "Addressee Left".

The Petitioner is directed to find fresh address of the Respondent for serving and also to provide the same to Registry for issue notice to Respondent through Registry.

List this matter on **20.11.2023**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
--Rajeev--

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)